

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 1455/2017

JITENDER KUMAR SHUKLA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(Please list only crl. Appeal. No. 1455/17 on 15.11.2018.)

Date : 15-11-2018 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Ms. Garima Prashad, AOR

Ms.Neha Agarwal,Adv.
Mr. E. C. Agrawala, AOR

Mr. Syed Mehdi Imam, AOR
Mr. Samir Ali Khan, AOR

Mr.Shashank Shekhar Singh,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Registry to issue fresh notice to the sole appellant in the
notice of alternative arrangement.

List the matter again on 18.01.2019.

RAJESH KUMAR GOEL
Registrar

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